

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3503
ANSWERED ON:24.08.2011
ANNUAL RETURN BY SCHOOLS
Ram Shri Purnmasi

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is necessary for the private unaided recognised schools in Delhi to submit their annual return by 31st July of every year as per the provisions of the Delhi School Education Act and Rules, 1973;
- (b) if so, the details of schools which submitted their annual returns on time during the last three years including the details of deficiencies noticed by the Deputy Director of Education (DDE) during their scrutiny;
- (c) if so, the action taken thereon by the Government; and
- (d) the details of schools which did not submit their annual returns together with action taken against all such schools, during the last three years, year-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a) Yes, Sir.

(b) & (c) A total of 791; 959 and 844 schools in Delhi have submitted their annual returns during the years 2008- 09, 2009-10 and 2010-11 respectively. The returns have not been audited.

(d) The concerned Deputy Directors of Education (DDE's) issued show cause notices to 64; 106 and 283 schools which did not submit their annual returns during the years 2008-09, 2009-10 and 2010-11 respectively.